## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB) 01 (PB)/2017

IN THE MATTER OF:

M/s Rave Scans Pvt. Ltd.

.. PETITIONER

SECTION:

Under Section 10 of Insolvency and Bankruptcy, 2016

Order delivered on 21.07.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the RP

:- Ms. Ritu Ratogi

For the Creditor Capital Float

:- Mr. Sourabh Pandey, Advocate

## ORDER

Learned Counsel for the IRP made request for some time. Time is granted.

Post on 24th July 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJÁN) MEMBER (JUDICIAL)

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